

NOTIFICATION No. 102 / 2013

The candidates mentioned in Column (2) below provisionally selected for appointment to the post of Civil Judge by direct recruitment and appointed to act temporarily as Civil Judges in the Tamil Nadu State Judicial Service in G.O.(4D) No.25, Home (Courts.I) Department, dated 19.04.2013 are posted to the posts mentioned in Column (3) against their names :-

S.No (1)	Name of the Candidates (2) <i>Thiru / Tmt. / Selvi</i>	Posted as (3)
1	M.Jagadheesan	Additional District Munsif, Ariyalur in the existing vacancy.
2	A.Umameswari	District Munsif, Panruti in the existing vacancy.
3	P.Kavitha	Judicial Magistrate, Tiruvarur in the existing vacancy.
4	R.Karpagavalli	Judicial Magistrate, Gudiyatham in the existing vacancy.
5	R.Lalitha Rani	Principal District Munsif, Ulundurpet in the existing vacancy.

HIGH COURT, MADRAS.
DATED: 05.06.2013

Sd/- G.CHOCKALINGAM,
REGISTRAR GENERAL